

Section-4(1)(b)(xiv)

RTI Details of Information available in electronic form on CIC's website

S. No.	Type of Document	In Which Electronic format is kept	Mode of retrieval
1	RTI Act, 2005 and RTI Rules	On CIC Website	https://cic.gov.in/rti_act
2	Monthly Disposal Statement	-do-	https://dsscic.nic.in/online-monthly-%20progress-report/view
3	Annual report	-do-	https://cic.gov.in/circular-reports-conventions
4	Decisions on the appeals/complaint	-do-	https://cic.gov.in/decision
5	Orders of the FAA of the Commission	-do-	https://dsscic.nic.in/rti-request/appeal
6	Details of the Conventions	-do-	https://cic.gov.in/annual_convention_main
7	Advertisements/tenders	-do-	https://cic.gov.in/tender-notification
8	Circulars	-do-	https://cic.gov.in/circulars-and-mom-reports
9	Appeals	-do-	https://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file
10	Complaints	-do-	https://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file

2. The appellants can file for Second appeal & complaint online on CIC's web portal which is accessible through Commission's website & check status of their complaints/ appeals at:

<https://dsscic.nic.in/online-appeal-application/onlineappealapplication/1>

<https://dsscic.nic.in/appeal-comp-status-dak-file/list-dak-file>